



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

रोड, नई दिल्ली  
(DES - V SECTION)**MINUTES OF THE NORMS COMMITTEE- V****MEETING No.** NC/5/MEET/Apr/202324/3**DATED:** 27/04/2023Please Note

- I. For information of exporters, Norms Committee - V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Apr/202324/3 dated 27/04/2023 of Norms Committee - V for the year 2023-24 was held on 27/04/2023 under the Chairmanship of JAI PAL, Deputy DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Sanjay Kumar, Sr. Secretariate Assistant(SSA)	DGFT(HQ)
2	RAJ KAMAL, Deputy Director	DGFT(HQ)
3	Kuldeep Singh, Technical Consultant	Ministry of MSME
4	NAND Lal, Technical Consultant	DPIIT
5	SHAISH KUMAR, Technical Consultant	DGFT
6	ramasrey lal, Technical Consultant	Ministry of Commerce



**Case Details and Decision(s):**

Case No.	1 / NC/5/MEET/Apr/202324/3										
Case Status	Case Approved										
Party Name	SHAHI EXPORTS PRIVATE LIMITED										
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 3 and 27/04/2023										
HQ File Number	HQRNORM APPLY 00000127AM24										
RA File Number	NA										
Licence No and Date	NA										
Norms Committee Decision:											
<p><b>M/s. Shahi Exports Private Limited</b> vide their application dated 12.04.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:</p>											
<table><tr><th>Details of Export List</th><th>Qty</th><th>Details of import item</th><th>Qty Recommended</th></tr><tr><td>Girls Trouser  (Style No.GJ32D607)  Made of 70% Cotton 28% Recycled Polyester 2% Spandex Denim Woven Fabric GSM 332</td><td>8550  (NOS.)</td><td>70% Cotton 28% Recycled Polyester 2% Spandex Denim Woven Fabric</td><td>10858.500  (SQM)</td></tr></table>				Details of Export List	Qty	Details of import item	Qty Recommended	Girls Trouser  (Style No.GJ32D607)  Made of 70% Cotton 28% Recycled Polyester 2% Spandex Denim Woven Fabric GSM 332	8550  (NOS.)	70% Cotton 28% Recycled Polyester 2% Spandex Denim Woven Fabric	10858.500  (SQM)
Details of Export List	Qty	Details of import item	Qty Recommended								
Girls Trouser  (Style No.GJ32D607)  Made of 70% Cotton 28% Recycled Polyester 2% Spandex Denim Woven Fabric GSM 332	8550  (NOS.)	70% Cotton 28% Recycled Polyester 2% Spandex Denim Woven Fabric	10858.500  (SQM)								
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p>											
<p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>											

Case No.	2 / NC/5/MEET/Apr/202324/3
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 3 and 27/04/2023
HQ File Number	HQRNORM APPLY 00000195AM24
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

**M/s. Gokaldas Exports Ltd.** vide their application dated 14.04.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
RE-ISSUE GIRLS CARGO, Made Up Of 69pct Cotton 27% Nylon 4% Elastane Fabric,  GSM 132, Style NO : 256F1413	25002  (NOS.)	69 pct Cotton 27% Nylon 4% Elastane Woven solid twill fabric width 57 inches  GSM 132	2.29  SQM per Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	3 / NC/5/MEET/Apr/202324/3
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 3 and 27/04/2023
HQ File Number	HQRNORM APPLY 00000242AM24
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

**M/s. Shahi Exports Private Limited** vide their application dated 17.04.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Jacket  (Style No.WS33Z016)  Made of Bonded Knitted Fabric comprising of Face 95% Polyester 5%	4085  (NOS.)	Bonded Knitted Fabric comprising of Face 95% Polyester 5% Spandex imitation suede fabric with back 100% polyester knitted Faux Fur Fabric	9477.20  (SQM)

Spandex imitation suede fabric with back 100% polyester knitted Faux Fur Fabric GSM 760			
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			

Case No.	4 / NC/5/MEET/Apr/202324/3
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 3 and 27/04/2023
HQ File Number	HQRNORM APPLY 00000340AM24
RA File Number	NA
Licence No and Date	NA

**Norms Committee Decision:**

**M/s. Gokaldas Exports Ltd.** vide their application dated 21.04.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
LIGHT WEIGHT QUILTED JACKET ( WOMEN )	10000	100% Cotton Twill Woven fabric, width 58.5 inches, GSM 258	3.031
MADE UP OF 100% COTTON, GSM 258	(NOS.)		SQM per Pc.
STYLE No : 3405		100% Polyester 210T Taffeta Lining Fabric, Width 58 inches, GSM 58	0.692
			SQM per Pc.

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	5 / NC/5/MEET/Apr/202324/3								
Case Status	Case Approved								
Party Name	GOKALDAS EXPORTS LIMITED								
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 3 and 27/04/2023								
HQ File Number	HQRNORM APPLY 00000341AM24								
RA File Number	NA								
Licence No and Date	NA								
<p>Norms Committee Decision:</p> <p><b>M/s. Gokaldas Exports Ltd.</b> vide their application dated 21.04.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:</p> <table border="1"> <thead> <tr> <th>Details of Export List</th><th>Qty</th><th>Details of import item</th><th>Qty Recommended</th></tr> </thead> <tbody> <tr> <td>HOODED OVERSIZE CROP JACKET ( WOMEN )  MADE UP OF 100% COTTON, GSM 258, STYLE No : 3391</td><td>10000  (NOS.)</td><td>100% Cotton Twill Woven fabric, width 58.5 inches, GSM 258</td><td>3.77  SQM per Pc.</td></tr> </tbody> </table> <p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>		Details of Export List	Qty	Details of import item	Qty Recommended	HOODED OVERSIZE CROP JACKET ( WOMEN )  MADE UP OF 100% COTTON, GSM 258, STYLE No : 3391	10000  (NOS.)	100% Cotton Twill Woven fabric, width 58.5 inches, GSM 258	3.77  SQM per Pc.
Details of Export List	Qty	Details of import item	Qty Recommended						
HOODED OVERSIZE CROP JACKET ( WOMEN )  MADE UP OF 100% COTTON, GSM 258, STYLE No : 3391	10000  (NOS.)	100% Cotton Twill Woven fabric, width 58.5 inches, GSM 258	3.77  SQM per Pc.						

Case No.	6 / NC/5/MEET/Apr/202324/3
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 3 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006977AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

**M/s. Shahi Exports Private Limited** vide their application dated 15.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Ladies Wide Leg Trouser (Style No.WS33X001) Made of 52% Lyocell 48% Cotton Dyed Woven Fabric GSM 217	57125 (NOS)	52% Lyocell 48% Cotton Bleached RFD Woven Fabric GSM 217	2.52 SQM per Pc
Ladies Wide Leg Trouser (Style No.WS33X001) Made of 52% Lyocell 48% Cotton Dyed Woven Fabric GSM 217	34650 (NOS)	52% Lyocell 48% Cotton Dyed Woven Fabric GSM 217	2.57 SQM per Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	7 / NC/5/MEET/Apr/202324/3
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Apr/ 202324/ 3 and 27/04/2023
HQ File Number	HQRNORM APPLY 00006978AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

**M/s. Shahi Exports Private Limited** vide their application dated 15.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
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Ladies Wide Leg Trouser (Style No.WS33X002) Made of 52% Lyocell 48% Cotton Dyed Woven Fabric GSM 217	7410 (NOS)	52% Lyocell 48% Cotton Bleached RFD Woven Fabric GSM 217	16672.50 SQM
Ladies Wide Leg Trouser (Style No.WS33X002) Made of 52% Lyocell 48% Cotton Dyed Woven Fabric GSM 217	5985 (NOS)	52% Lyocell 48% Cotton Dyed Woven Fabric GSM 217	13466.25 SQM
<p>Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.</p> <p>RA concerned may take necessary action subject to compliance of other usual conditions.</p>			